

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1389 OF 2018 IN  
APPEAL NO. 135 OF 2018 &  
IA NOS. 631, 728 & 641 OF 2018**

**Dated: 14<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Haryana Power Purchase Centre & Ors. .... Appellant(s)  
Versus  
GMR Kamalanga Energy Limited & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Vishrov Mukerjee  
Ms. Raveena Dhamija  
Mr. Yashaswi Kant for R-1  
Mr. Ravi Kishore  
Mr. Rajshree Chaudhury for R-2  
Mr. R. K. Mehta  
Ms. Himanshi Andley for R-4  
Mr. R.B. Sharma  
Mr. Akankha Sharma for R-5

**ORDER**

We have heard learned counsel for Respondent No. 4 for some time.

List the matter for further hearing on **15-1-2019**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/js*